

## Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 23-03-2026 To 23-03-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	COT	40/2026	RUMPA SAMANTA SINGHA AND ORS. Mobile:9163380783 Email:ROYAMITRANJAN70@GMAIL.COM	AMIT RANJAN ROY	13-04-2026	WRONG CASE NO.
2	CRA (DB)	155/2026	GOLAM MURSHED Mobile:7003372991 Email:ADVOCATE.DUTTA@GMAIL.COM	DATTATREYA DUTTA	13-04-2026	PS NOT MENTIONED
3	CRM (A)	902/2026	ABDUS SALAM @ MD ABDUS SALAM Mobile:6290775093 Email:ARIJITBOSE0201@GMAIL.COM	ARIJIT BOSE	13-04-2026	1) ... CLARIFICATION NEEDED REGARDING P.P. LETTER BOTH ( PS CASE DETAILS MISMATCH WITH PETITION )
4	CRM (A)	911/2026	RANAJIT MONDAL Mobile:9073762009 Email:REACHSAMRATPAUL@GMAIL.COM	SAMRAT PAUL	13-04-2026	1) ... LOGO AT VAKALATNAMA
5	CRM (A)	912/2026	SAHNSA SK @ SAHNSHA SEKH Mobile:9732483805 Email:ADVPINTUKARAR@GMAIL.COM	MEGHNA CHOWDHURY	13-04-2026	1) ... CLARIFICATION NEEDED REGARDING FIR DATE AND TRIAL COURT REJECTION DATE AT WHOLE PETITION
6	CRM (A)	919/2026	SUTIBRA DAS Mobile:9748770039 Email:MSHANKAR24101990@GMAIL.COM	SHANKAR MUKHERJEE	13-04-2026	IN 1ST PAGE/ PRAYER PAGE, MENTION G.R. CASE / P.T.N. / SPECIAL CASE WHICH IS PENDING BEFORE LD CJM MALDA
7	CRM(M)	745/2026	LAKHIKANTA MALIK Mobile:9830303763 Email:ALORTRIYA89@GMAIL.COM	ALORTRIYA MUKHERJEE	13-04-2026	1) B.N.S. FULL FORM WRONGLY MENTIONED IN 1ST PAGE AND PRAYER PARA ... 2) MENTION S.T. CASE NO IN 1ST PARA AS PER IMPUGNED ORDER COPY
8	CRM(M)	747/2026	XXXX Mobile:7003798032 Email:BHASKARMONDAL@GMAIL.COM	BHASKAR MONDAL	13-04-2026	1) PETITIONER / VICTIM GIRL IDENTITY DISCLOSED ... 2) LD TRIAL COURT CASE TYPE MENTIONED IN PETITION NOT MATCHING WITH IMPUGNED ORDER COPY (CRL. MISC. APPLICATION)
9	CRM(M)	748/2026	RAMKRISHNA RAJ Mobile:9830368828 Email:ADVOCATEPAUL@GMAIL.COM	PRADIP PAUL	13-04-2026	V.G. HUSBAND NAME HAS BEEN DISCLOSED IN ANNEXURE
10	CRM(M)	750/2026	MITA ROY @ SOMA Mobile:9433140253 Email:CHOUDHURYASHOK58@GMAIL.COM	ASHOK KUMAR CHOWDHURY	13-04-2026	1) B.N.S.S. WRONGLY MENTIONED IN 1ST PAGE ... 2) WRONG VAKALATNAMA ATTACHED

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
11	CRM(M)	752/2026	DEBASHIS DAS @ DEBASISH DAS Mobile:7003685395 Email:SABAPARWEEN0342@GMAIL.COM	SABA PARWEEN	13-04-2026	1) V.G. FATHER NAME HAS BEEN DISCLOSED IN CERTIFIED COPY .... 2) IN 1ST PARA, SUPPRESSION OF CRM (DB) 1992/2023 MOVED BEFORE THIS HONBLE HIGH COURT
12	CRM(M)	758/2026	PETITIONER Mobile:9830385057 Email:ADV.AMITABHA.G@GMAIL.COM	AMITABHA GHOSH	13-04-2026	AS PER COMPLAINT LETTER , PETITIONER IS NEIGHBOUR OF V.G. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER NAD HIS RELATIVES IDENTITIES
13	CRM (NDPS)	539/2026	ABBAS SK Mobile:9775404040 Email:GIMROHI@GMAIL.COM	MD GOLAM NURE IMROHI	13-04-2026	1. SUPPRESSION OF PREVIOUS REJECTION IN PARA 1
14	CRM (NDPS)	545/2026	MOHAMAD JALAUDDIN SHAH @ MD JALAUDDIN SHAH Mobile:9830265780 Email:DREAM.B26@GMAIL.COM	SHASHANKA SHEKHAR SAHA	13-04-2026	PIN CODE NOT MENTIONED
15	CRR	1331/2026	BHANU CHANDRA KARMAKAR Mobile:9007942269 Email:NEWJHARNA@GMAIL.COM	JHARNA BISWAS	13-04-2026	LOGO IS MISSING IN THE VAKALATNAMA
16	CRR	1345/2026	DULAL CHANDRA SAMANTA Mobile:8777091162 Email:ADVSHEWLY@GMAIL.COM	SHEWLY SAHA	13-04-2026	TYPED COPY OF HAND WRITTEN ORDER COPY IS NEEDED AND ADVOCATE SIGNATURE ON THE ZERO PAGE IS MISSING.
17	FAT	126/2026	MURARI MOHAN DEY Mobile:7059052144 Email:SHIBJITMITRA.ADVOCATE@GMAIL.COM	SHIBJIT MITRA	13-04-2026	SYNOPSIS, LIST OF DATE AND ORDER PHOTO COPIES NOT FOUND
18	MAT	555/2026	SAHADEB MONDAL Mobile:9330507063 Email:SUSANTA.RAKSHIT@GMAIL.COM	SUSANTA KUMAR RAKSHIT	13-04-2026	APPELLANT DISTRICT WRONG
19	WPA	6817/2026	SIDDHARTHA SANKAR MANNA AND ANR. Mobile:9830562730 Email:SGHOSHCHOWDHURY79@GMAIL.COM	SUDIP GHOSH CHOWDHURY	13-04-2026	ADV. SIGN IS MISSING AT CERTIFICATE PAGE
20	WPA	6967/2026	SOUMEN MANDAL Mobile:8981799704 Email:ADV.SUBHAJYOTI.DAS@GMAIL.COM	SUBHAJYOTI DAS	13-04-2026	ADV SIGNATURE MISSING IN BACK OF VOKA
21	WPA	6983/2026	UJJWAL KUMAR MALLICK Mobile:8981799704 Email:ADV.SUBHAJYOTI.DAS@GMAIL.COM	SUBHAJYOTI DAS	13-04-2026	ADV SIGNATURE MISSING IN VOKA ACCEPTANCE

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
22	WPA	7064/2026	DEBASISH DUTTA Mobile:8240163418 Email:DASAVISHEK599@GMAIL.COM	AVISHEK DAS	13-04-2026	PETITIONER DISTRICT MISSING
23	WPA	7110/2026	WEST BENGAL COURT BALIFF ASSOCIATION AND ANR Mobile:9830656205 Email:UDAYC638@GMAIL.COM	AISHWARYA DATTA	13-04-2026	ADV CERTIFICATE IN PRAYER PAGE MISSING
24	WPA	7158/2026	RANJIT GHORAI Mobile:9433176007 Email:ADV.SJAMAN@GMAIL.COM	SYED UJ JAMAN	13-04-2026	1. POINTS OF LAW IS MISSING. 2. COMMISSIONER SIGNATURE IS MISSING IN THE AFFIDAVIT.
25	WPA	7179/2026	SUBHASHISH DEY Mobile:9051388997 Email:ATANUBASUADVHCCAL@GMAIL.COM	ATANU BASU	13-04-2026	THERE IS A DISCREPANCY IN PETITIONER'S NAME IN THE AFFIDAVIT.
26	WPA	7183/2026	XXX Mobile:6290415247 Email:ADVRANOJOY@GMAIL.COM	RANOJOY CHATTERJEE	13-04-2026	PAGE-6 V.G. NAME DISCLOSED
27	WPA	7232/2026	MD RAHUL SK Mobile:9681526663 Email:SANTANUMAJI3@GMAIL.COM	SANTANU MAJI	13-04-2026	CORRECTION ON PAGE NO 8 OF PETITION
28	WPA	7257/2026	XXX Mobile:6290558808 Email:SARMISTHABASAK805@GMAIL.COM	SARMISTHA BASAK	13-04-2026	PET NAME IS DISCLOSED
29	WPA(H)	28/2026	CHINMOY CHAKRABORTY Mobile:8017814874 Email:ABHRAJITRCC69@GMAIL.COM	ABHRAJIT ROY CHOWDHURY	13-04-2026	1. SUB-CATEGORY CODE WRONG 2. IN BOTH COPIES PET. AND RESPONDENTS DIST IS MISSING IN CAUSE TITLE AND AFFIDAVIT